

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 5533 TO BE ANSWERED ON: 04.04.2025

Impact of One Nation, One Fertilizer

5533. SHRI ARVIND DHARMAPURI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has conducted any study to assess the impact of the One Nation, One Fertilizer (ONOF) scheme on small and marginal farmers, particularly in Telangana, and if so, key findings thereof;
- (b) whether concerns have been raised by farmer's organizations in Telangana regarding the standardization of fertilizers under a single brand and if so, the details of consultations held with them; and
- (c) whether the Government has considered setting up region-specific fertilizer customization programmes under the ONOF framework to ensure soil fertility and crop yield optimization, particularly in Telangana and if so, details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): Government of India vide notification dated 24th August, 2022 has decided to implement One Nation One Fertilizers (ONOF) by introducing Single Bharat Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely "Pradhanmantri Bhartiya Janurvarak Pariyojna" (PMBJP). The objective of the scheme is to increase the availability basket of fertilizers; take care of dilemma among farmers in choosing from plethora of brands available in the markets, to reduce the crisscross movement and further ensure timely supply of fertilizers. Further, Department of Fertilizers had consulted all stake holders, including public and private fertilizer companies, before launching PMBJP. However, the Government has not conducted any study to assess the impact of the One Nation, One Fertilizer (ONOF) scheme on small and marginal farmers in the country.

(b): No. No such concerns have been received.

(c): The Government of India encourages the balance use of fertilizer and in furtherance to that Department of Agriculture & Farmers Welfare under clause 20 B of Fertiliser Control Order, 1985 notifies the crop specific and soil customized specific fertilizers for a maximum period not exceeding 4 years after taking into consideration their bio-efficacy. At present, 30 customized fertilizers are valid for various districts of States including Telangana (Sugarcane Top dressing, Sugarcane Basal, Oil Palm Basal, Maize Basal, Maize Top dressing, Rice Basal, Rice Top dressing) and other States namely, Uttar Pradesh (Sugarcane Basal, Potato Basal, Wheat Basal, Paddy Basal), Uttarakhand (Sugarcane Basal), Andhra Pradesh (Sugarcane Basal, Oil Palm Basal, Maize Basal, Maize Top dressing, Rice Basal, Rice Top dressing), Tamil Nadu (Sugarcane Top dressing, Sugarcane Basal), Maharashtra (Sugarcane Top dressing, Sugarcane Basal, Onion Basal, Red Gram Basal, Maize Basal, Cotton, Banana), Bihar (Maize Basal) & West Bengal (Paddy Basal, Potato Basal).

Indian Council of Agriculture Research (ICAR) have worked out crop specific agroclimatic zone specific fertilizer recommendations for improving the efficiency of fertilizer use. Also crop yield optimization for a given input and soil condition is done through network programme on soil test crop response for major crops.
